

12.03 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS, 1982-83
OF MINISTRY OF CIVIL SUPPLIES

THE MINISTER OF AGRICULTURE
AND RURAL DEVELOPMENT AND
CIVIL SUPPLIES RAO BIRENDRA
SINGH): I beg to lay on the Table:

A copy of the Detailed Demands for
Grants (Hindi and English versions) of
Ministry of Civil Supplies for 1982-83.
[Placed in Library. See No. LT—3864/
82].

AUDITED ACCOUNTS OF NATIONAL INSTITUTE
OF RURAL DEVELOPMENT, HYDERA-
BAD FOR 1980-81 WITH A STATEMENT FOR
DELAY

THE MINISTER OF STATE IN THE
MINISTRIES OF AGRICULTURE AND
RURAL DEVELOPMENT (SHRI BAL-
LESHWAR RAM): I beg to lay on the
Table:

(1) A copy of the Audited Accounts
(Hindi and English versions) of the
National Institute of Rural Develop-
ment, Hyderabad, for the year 1980-81.

(2) A statement (Hindi and English
versions) showing reasons for delay in
laying the papers mentioned at (1)
above.

[Placed in Library. See No. LT—3865/
82.]

ANNUAL ACCOUNTS OF NATIONAL COUNCIL
FOR COOPERATIVE TRAINING (NATIONAL
COOPERATIVE UNION OF INDIA), NEW
DELHI FOR 1980-81

THE DEPUTY MINISTER IN THE
MINISTRIES OF AGRICULTURE AND
RURAL DEVELOPMENT (KUMARI
KAMLA KUMARI): I beg to lay on the
Table:

A copy of the Annual Accounts (Hindi
and English versions) of the National
Council for Cooperative Training (Na-
tional Cooperative Union of India) New
Delhi, for the year 1980-81 together with
Audit Report thereon. [Placed in Library.
See No. LT—3866/82].

NOTIFICATIONS UNDER CENTRAL EXCISE
RULES, 1944 AND CUSTOMS ACT, 1962.

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI JAN-
ARDHANA POOJARY): I beg to lay on
the Table:

(1) A copy each of the following
Notifications (Hindi and English versions)
issued under the Central Excise Rules,
1944:—

(i) G.S.R. 291(E) published in Ga-
zette of India dated the 1st April, 1982
together with an explanatory memoran-
dum making certain amendment to
Notification No. 95/81-CE dated the
1st April 1981 so as to extend the dura-
tion of the partial exemption from ex-
cise duty thereunder to Transformers of
rating 150 K.V.A. and above upto and
including 31st March, 1983.

(ii) G.S.R. 292(E) published in
Gazette of India dated the 1st April,
1982 together with an explanatory me-
morandum making certain amendment
to Notification No. 96/81-CE dated the
1st April, 1981 so as to extend the dura-
tion of the partial exemption from ex-
cise duty thereunder to Electric motors
of 5 K.W. and above upto and including
31st March, 1982.

(iii) G.S.R. 293(E) published in
Gazette of India dated the 1st April,
1982 together with an explanatory me-
morandum making amendment to Noti-
fication Nos. 53/80-CE, 54/80-CE,
55/80-CE, dated the 13th May, 1980
so as to extend the period of the excise
duty concessions thereunder to steel in-
gots and iron or steel products men-
tioned in the notifications if these are
manufactured with the aid of electric
furnace from indigenous sponge iron
or in combination with other maters
specified in the earlier notifications upto
and including the 31st March, 1983.
[Placed in Library. See No LT—3867/
82].

(2) A copy each of the following
Notifications (Hindi and English versions)